

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO- 467
TO BE ANSWERED ON- 06/12/2023

WELFARE SCHEMES FOR TRIBALS

467 SHRI PARIMAL NATHWANI:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of schemes for Tribals being run in Andhra Pradesh and Gujarat;
- (b) the details of Non-Governmental Organizations which are implementing the said schemes;
- (c) the details of amount allocated and spent by the said organizations in the last three years, scheme-wise and organization-wise;
- (d) whether Government is aware that the allocated amount has been diverted for other purposes;
- (e) if so, the details thereof; and
- (f) the details of step being taken by Government to keep a check on the same?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SMT. RENUKA SINGH SARUTA)

(a), (b) & (c): Ministry of Tribal Affairs is administering the scheme of "Grant in Aid to Voluntary Organizations working for the welfare of STs" in pan-India basis including the State of Andhra Pradesh & Gujarat. The prime objective of the scheme is to enhance the reach of welfare schemes of the Government and fill gaps in the sectors such as education, health & livelihood through the efforts of voluntary organizations. Grants are provided as per guidelines only to such non- governmental organizations who are registered in the NGO Darpan portal of NITI Aayog, upon online application and due recommendation by district and state authorities.

The details of Non-Government Organizations working in the State of Andhra Pradesh & Gujarat which are receiving grants under the scheme of "Grant in Aid to Voluntary Organizations working for the welfare of STs" and funds released to them during last three years are given in **Annexure**.

(d) & (e): No such incident has been reported for the scheme of "Grant in Aid to Voluntary Organizations working for the welfare of STs".

(f): The Non-Governmental Organisations (NGOs) / Voluntary Organizations (VOs) funded under the scheme "Grant-in-Aid to Voluntary Organizations working for the welfare of Scheduled Tribes" are monitored as per the following schematic procedures:

1. Annual inspection and recommendation by District Authority.
2. Scrutiny and recommendation by State Government /UT Administration.

3. Mandatory submission of annual audited accounts and utilization certificate by NGOs/VOs.

4. Filing of expenditure by aided NGOs / VOs on PFMS using Receipt Expenditure Advance & Transfer (REAT) module.

5. Provision for Third-party monitoring by an independent agency.

Funds are only released to the NGOs for their projects after receiving the inter-alia inspection report of the district authorities indicating satisfactory performance and recommendation of the State Governments.

Annexure

Statement in reply to part (a), (b) & (c) of Rajya Sabha Unstarred Question No.467 regarding "Welfare schemes for Tribals" raised by SHRI PARIMAL NATHWANI for answer on 06.12.2023.

The details of fund released in the State of Andhra Pradesh and Gujarat funded during the year 2020-21, 2021-22 and 2022-23 under the scheme of "Grant in Aid to Non-Governmental Organizations / Voluntary Organisations working for the welfare of Scheduled Tribes".

(In ₹)

State	District	NGO	Project	2020-21	2021-22	2022-23
ANDHRA PRADESH	ANANTAPUR	Grama Abhyudaya Society For Integrated Rural Development	GIA - Residential School	651307	1914030	2306745
ANDHRA PRADESH	KRISHNA	Sri Lakshmi Mahila Mandali	GIA - Non-Residential School	569976	3713750	433682
ANDHRA PRADESH	KURNOOL	NICSEVA (Navodaya Integration Cultural Social Education & Voluntary Action)	GIA - Residential School	-	-	14810373
ANDHRA PRADESH	NELLORE	Simhapurivydyasevasamithi	GIA - 10 or more bedded hospital	454772	4785612	-
ANDHRA PRADESH	NELLORE	Vasantha Lakshmi Charitable Trust & Research Centre	GIA - 10 or more bedded hospital	2322000	4026544	489080
ANDHRA PRADESH	NELLORE	Vasantha Lakshmi Charitable Trust & Research Centre	GIA - Mobile dispensary/multi service mobile units	1028025	1788728	261427
GUJARAT	BANAS KANTHA	Lokniketan Ratanpur	GIA - Residential School	1158358	469706	1739680
GUJARAT	BANAS KANTHA	Sarvoday Ashram Sanali	GIA - Residential School	805894	-	2123469
GUJARAT	DANG	Bharat Sevashram Sangha, Gangpur	GIA - Mobile dispensary/multi service mobile units	1740388	-	1219593
GUJARAT	DANG	Bharat Sevashram Sangha, Gangpur	GIA - Mobile dispensary/multi service mobile units	1740387	-	1219593
GUJARAT	NARMADA	Bharat Sevashram Sangha	GIA - Mobile dispensary/multi service mobile units	877721	130557	1015992
GUJARAT	NARMADA	Bharat Yatra Kendra	GIA - Hostel	-	454525	1723625
GUJARAT	NARMADA	International Rural Education & Cultural Association(Inreca)	GIA - 10 or more bedded hospital	-	5189619	617512
GUJARAT	NARMADA	International Rural Education & Cultural Association(Inreca)	GIA - Hostel	-	1255768	1772685
GUJARAT	NAVSARI	Bharat Sevashram Sangha, Gangpur	GIA - Hostel	-	-	2937742

GUJARAT	NAVSARI	Bharat Sevashram Sangha, Gangpur	GIA - Mobile dispensary/multi service mobile units	1747337	-	1219593
GUJARAT	NAVSARI	Bharat Sevashram Sangha, Gangpur	GIA - Mobile dispensary/multi service mobile units	1740387	-	1219593
GUJARAT	NAVSARI	Bharat Sevashram Sangha, Gangpur	GIA - Non-Residential School	-	404250	2761940
GUJARAT	NAVSARI	Bharat Sevashram Sangha, Gangpur	GIA - Non-Residential School	-	1538898	3481226
GUJARAT	NAVSARI	Bharat Sevashram Sangha, Gangpur	GIA - Residential School	2287875	959724	2696426
GUJARAT	SABAR KANTHA	Shri Vimukt jati kalyan mandal	GIA - Non-Residential School	-	-	2724520
TOTAL				17124427	26631711	46774496
